Annexure-7

Name of the corporate debtor Clutch Auto Limited
Date of commencement of CIRP: 15.02.2018
List of creditors as on 06.10.2025

List of operational creditors (Government dues)

Department Coverment Cov	S No.	Details of Claimant			Details of	f claim	Details of claim						Amount	Amount of	Amount	Amount of	Remarks
1 Ahmedabad Govt Commissioner Commissioner PRO- 5 Of Incare Taylor Commissioner PRO- 5 Of Incare Taylor Commissioner PRO- 6 15A Fraidabad Govt PRO- 7 Ahmedabad Govt PRO- 8 Of Customs Received on Provident Fund Commissioner PRO- 6 15A Fraidabad Govt PRO- 8 Of Customs Commissioner PRO- 6 15A Fraidabad Govt PRO- 7 Ahmedabad Govt PRO- 8 Of Customs Received on Provident Fund Commissioner PRO- 6 15A Fraidabad Govt PRO- 8 Of Customs Received on PRO- 9 India Sovt Received on PRO- 11.40 11.40 EPFO Nil Nil Nil No 0.12 Nil Nil Nil Nil Nil Nil Nil Received on PRO- 15 Nil	310.	Department		Identificati	Date of receipt	Amount claimed (Rs. in Lakhs)	of claim admitted	Claim	Amount covered by security	Amount covered by			of contingent	any mutual dues, that may be	of claim not admitted (Rs. in	claim under verificati	, if
2 Of Customs Govt State	1	Ahmedabad	Govt			6.28	6.28	EPFO	Nil	Nil	No	0.01	Nil	Nil	-	-	Nil
Samria	2	Of Customs	Govt			18.51	-	Custom	Nil	Nil	No	0.00	Nil	Nil	18.51	-	Nil
Exise & Taxation Officer cum Assessing Cum Assessing Cum Assessing Commissioner Chetal Asst Commissioner BPPO, Sector 1.5 A Fraidabad Govt Popular Commissioner BPPO Beputy BPPO Beputy BPPO BPPO BPPO BPPO BPPO BPPO BPPO BPP		Samria (DC- Commercial taxes, Circle-A,	5			270 70	275.47	I				0.55		A	3.53		Aug.
Tavation Office Cum Assessing Covt Cum Authority Commissioner Cum Assessing Customs Cum Authority Cum Author	3	bhiwadi)	Govt			278.79	275.17	tax	Nil	Nil	No	0.66	Nil	Nil	3.62	-	Nil
Amrit Pritom Chetia (Asst Commissioner of Income Tax Feroine General Sout Commissioner Of Income Tax Openur Commissioner Openur Openur Commissioner Openur Open		Taxation Officer cum Assessing															
Chetia (Asst Commissioner Com	4		Govt			3,311.38	3,311.38	Excise	Nil	Nil	No	7.89	Nil	Nil	-	-	Nil
Regional Provident Fund Comissioner EPFO, sector		Chetia (Asst															
Provident Fund Comissioner EPFO, Sector S49.33 S49.33 EPFO Nil Nil No 1.31 Nil Nil - - Nil EPFO Nil Nil No 0.03 Nil Nil - - Nil Nil No Nil Nil - - Nil Nil Nil Nil Nil - - Nil N	5		Govt			5,958.67	3,279.65	Income Tax	Nil	Nil	No	7.81	Nil	Nil	2,679.02	-	Nil
EPFO		Provident Fund Comissioner EPFO,sector			various dates												
The first content of the fir	6		Govt			549.33	549.33	EPFO	Nil	Nil	No	1.31	Nil	Nil	-	-	Nil
Deputy Commissioner of Customs, Govt 49.73 49.73 Customs Nil Nil No 0.12 Nil Nil Nil	7		Govt			11 40	11 40	EPEO.	Nil	Nil	No	0.03	Nil	Nil	_	_	Nil
Deputy Commissioner, CGST Division- D, Department of Revenue, Ministry of Finance, Government of		Deputy Commissioner															
Income Tax	8	Deputy Commissioner, CGST Division- D, Department of Revenue, Ministry of Finance,	Govt			49.73	49.73	Customs	Nil	Nil	No	0.12	Nil	Nil	-	-	Nil
Department(TD S), Delhi S Delhi S Delhi S S S S S S S S S	9		Govt			6.57	-	CGST	Nil	Nil	No	0	Nil	Nil	6.57	-	Nil
		Department(TD S), Delhi															
	10	Ward73(4)	Govt			70.16	-	TDS	Nil	Nil	No	0	Nil	Nil	70.16	-	Nil
		Total		-		10,260.82	7,482.94					17.83			2,777.88	-	

The liquidator has sent a letter to all the operational creditors(Government dues) to select an authorized representative among themselves. However, no response has been received by the liquidator. Therefore, the creditor having highest share has been selected as an authorized representative i.e. Excise & Taxation Officer- cum Assessing Authority, on behalf of all the other operational creditors(Government dues) to be a part of the stakeholder NOTE: consultation committee.

Place Delhi Date 06.10.2025